

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 8  
**(IB)-15(PB)/2017**

**IN THE MATTER OF:**

Clutch Auto Ltd.

.... Applicant/petitioner

**Order Under Section 10 of Insolvency & Bankruptcy Code, 2016 (Liq.)**

**Order delivered on 15.07.2020**

**Coram:**

**SH. B. S. V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Jayant Mehta and Ms. Prachi Johri, Advs.  
For the Respondent : Mr. Milan Singh Negi, Liquidator

**ORDER**

On the application filed seeking appointment of Mr. Arunava Sikdar (Registration No.: IBBI/IPA-001/IP-P00022/2016-17/10047) with registered email id: asikdar1990@ gmail.com as liquidator, Mr. Arunava Sikdar is hereby appointed as Liquidator.

Accordingly, this IA/2583/2020 is hereby **allowed**.

— Sd —

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**